



By Speed Post

Office of Central Public Information Office

Email: cpio_ho@sebi.gov.in

CPIO/VS/2026-27/ 13847

May 25, 2026

✓ Shri. Sundaresan
D 211 Lok Terrace Plot 16 Sector 17
Vashi
Navi Mumbai,
Maharashtra Pin:400703
M – 9870444394

Sir,

Sub: Compliance of CIC order dated 27.04.2026 in the appeal of Shri Sundaresan Viswanathaier Vs CPIO, SEBI- File No. CIC/SEBI/A/2023/652922

1. This is with reference to CIC Order dated 27.04.2026 with regard to your appeal pertaining to your application dated 03.09.2023.
2. In this regard, the Hon'ble CIC had vide the aforesaid order directed the CPIO, SEBI to provide revised reply with respect to points 4, 5, 6 & 7 within three weeks of the date of receipt of the order. In this regard, our reply is as under:

Reply to your queries (4-7):

It is informed that the information sought by you is maintained in separate individual files, placed at multiple locations across SEBI and collating the same for providing response to your query would disproportionately divert the resources of the public authority in terms of section 7(9) of the RTI Act, 2005.

However, it may be noted that, action, if any, taken by SEBI is available on SEBI website (www.sebi.gov.in) under the tab "Enforcement" → "Orders"

Your faithfully,


D Sura Reddy
Chief General Manger

✓ Copy to:

Shri. Surendra Singh Meena, Hon'ble Information Commissioner — 13848
Central Information Commission,
Baba Gangnath Marg, Munirka, New Delhi – 110 067